

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 80 of 2015 &  
IA No. 127 of 2015**

**Dated: 04<sup>th</sup> August, 2015**

**In the matter of :**

**Ind Synergy Ltd.**

**...Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **10.08.2015**.

**COURT MASTER**